

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-52/2006/8483/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati, the 28<sup>th</sup> September, 2022

Sub:- **Casual leave.**

Ref:- Letter No. MACT/N/2479 dated 26.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.10.2022 along with station leave permission, from the evening of 30.09.2022 till 06.10.2022**, as prayed for. The District and Sessions Judge, Nagaon and in his absence in-charge District & Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-52/2006/8484-8485/A, dated** , 28-09-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**